Appeal No. 06 of 2011

Dated: 28th February, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Govt. of Punjab, Deptt. of Power ..... Appellant (s)

Versus

P.S.E.R.C. & Anr. ..... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Karunakar Mahalik for R-2

ORDER

Respondent no.2 has already filed reply.

Post the matter for hearing on **15.03.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT